COMPETITION APPELLATE TRIBUNAL

(Ministry of Corporate Affairs)
Government of India

19TH Floor, Jawahar Vyapar Bhawan, Tolstoy Marg, New Delhi-110001
Tel: 23701068; 23701069; 23701070

Dated: 1st August, 2011

OFFICE MEMORANDUM

Subject:

Filling up the posts in the Competition Appellate Tribunal purely on deputation basis

1. The Competition Appellate Tribunal, Ministry of Corporate Affairs, invites applications for filling up of the following posts purely on deputation basis. These are:

S.No.	Name of Post	No. of Posts	Pay Band	Grade Pay
1.	Deputy Registrar	1	Rs. 15600-39100	Rs. 7600
2.	Senior Principal Private Secretary	1	Rs. 15600-39100	Rs. 7600
3.	Principal Private Secretary	1	Rs. 15600-39100	Rs. 6600
4.	Accounts Officer	1	Rs. 9300-34800	Rs. 5400
5.	Private Secretary	1	Rs. 9300-34800	Rs. 4200
6.	Personal Assistant	4	Rs. 9300-34800	Rs. 4200
7.	Section Officer	1	Rs. 9300-34800	Rs.4800
8.	Court Master	1	Rs. 9300-34800	Rs. 4200
9.	Accounts Assistant	1	Rs. 9300-34800	Rs. 4200
10.	Senior Hindi Translator	1	Rs. 9300-34,800	Rs. 4200
11.	Stenographer Gr.III	2	Rs. 5200-20200	Rs. 2400
12.	Staff Car Driver	1	Rs. 5200-20,200	Rs. 1900
13.	Jamadar/Peon	3	Rs. 5200-20,200	Rs. 1800

The details of the posts along with eligibility criteria required for each of the aforesaid post are given in Annexure-I. The appointment will be made on deputation basis, initially for a period of three year which can be extended further and will be governed by the terms and conditions of deputation prescribed by the Department of Personnel and Training, Government of India, in this regard as amended from time to time. The maximum age-limit for appointment on deputation basis shall be 56 years on the closing

date of application. The Competition Appellate Tribunal reserves the right not to fill up any or all the above posts.

- 3. The application in prescribed Performa, (Annexure-II) complete in all respects may be sent to Shri Ashok Menon, Registrar of the Competition Appellate Tribunal at the aforesaid address through proper channel latest by Monday, the 26th September, 2011. However, the candidate may forward advance copy of the application to Registrar of this Tribunal.
- 4. The candidates who apply to this Tribunal through proper channel to any of the aforesaid post will not be allowed to withdraw their candidature subsequently.

5. This may kindly be given wide publicity. This circular can also be seen on website of the Competition Appellate Tribunal www.compat.nic.in and the application form can be downloaded therefrom.

(S.C.Arora) Deputy Registrar Tel No. 23385978

(S. C. ARORA)

Deputy Registrar

Competition Appellate Tribunal

Ministry of Corporate Affairs

Government of India

New Delhi-110001

Enc: as above

To

- 1. All the Ministries/Departments of the Government of India
- 2. Comptroller and Auditor General of India
- 3. Chief Secretaries of all the States and Union Territories
- 4. Registrar General, Supreme Court of India
- 5. Registrar General of the Delhi High Court
- 6. Registrars of all the High Courts of India

C opy for Information to:

- · PPS to Hon. Chairman, Compat
- · PS to Hon. Members

POSTS IN COMPETITION APPELLATE TRIBUNAL TO BE FILLED ON DEPUTATION BASIS

Sl. No.	2 0040	No. of Posts	Pay Band	Grade Pay	Eligibility
1.	Deputy Registrar	1	Rs. 15600-39100	Rs. 7600	Officers possessing degree in law from a recognized university and holding/held (a) analogous post in Central Government or State Government or High Court on regular basis or with five years regular service in pay band of Rs. 15600-39100 with grade pay of Rs. 6600/- or equivalent or judicial officers with minimum service of eight years, officers holding posts of Additional Registrar or Joint Registrar or Deputy Registrar in Supreme Court/High Courts with at least five years regular service.
2.	Sr. PPS	1	Rs. 15600-39100	Rs. 7600	Officers holding analogous posts on regular basis; or holding/held the post of PPS in the pay band of Rs. 15600-39100 with grade pay of Rs. 6600 or equivalent with 5 years regular service. Desirable holding Degree in Law.
3.	PPS	1	Rs. 15600-39100	Rs. 6600	Officers holding/ held analogous posts on regular basis; or with 5 years regular service in the scale of Rs. 9300-34800 with grade pay of Rs. 5400 or equivalent.

4,	Accounts Officer	1	Rs. 9300-34800	Rs. 5400	Officers holding/held analogous post on regular basis or with two years regular service in the pay band of Rs. 9300-34800 with grade pay of Rs. 4800/- or equivalent or with three years regular service with grade pay of Rs. 4600/- or equivalent and possessing any one of the following qualifications: (i) Passed SAS or equivalent examination conducted by any of the organized Accounts Department of the Central Government; (ii). Successful completion of training in the cash and accounts work in the ISTM or equivalent and experience in cash, accounts and budget work.
5.	PS	1	Rs. 9300-34800	Rs. 4200	Officers holding/ held analogous posts on regular basis; or with 6 years regular service in the pay band of Rs. 5200-20200 with grade pay of Rs. 2800 or equivalent or with 10 years regular service in the scale of Rs. 5200-20200 with grade pay of Rs. 2400 or equivalent.
6.	PA	4	Rs. 9300-34800	Rs. 4200	Officers holding/ held analogous posts on regular basis; or with 6 years regular service in the pay band of Rs. 5200-20200 with grade pay of Rs. 2800 or equivalent or with 10 years regular service in the scale of Rs. 5200-20200 with grade pay of Rs. 2400 or equivalent.

7.*	Section Officer	1	Rs. 9300-34800	Rs. 4800	Officers holding/ held
					analogous post son regular basis; or with two years regular service in the pay band of Rs. 9300-34800 with
	2 3 3		1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		grade pay of Rs. 4600 or equivalent or with six years regular service with grade pay of Rs. 4200 or equivalent
8.	Court Master	1	Rs. 9300-34800	Rs. 4200	(1) Officers possessing bachelor degree from a recognized university or
		-		_ =	cquivalent. (2) Having speed of 120 wpm in shorthand (English). (i). Holding/held analogous
					post on regular basis; or (ii) With 6 years regular service in pay band of Rs. 5200-20200 with grade
					pay of Rs. 2800/- or equivalent or (iii) With 10 years regular service in pay band of
9.	Accounts		D 0200 2 1000		Rs. 5200-20200 with grade pay of Rs. 2400/- or equivalent.
,. 	Accounts Assistant	1	Rs. 9300-34800	Rs. 4200	Officers holding/ held analogous posts on regular basis; or with six years regular service in the pay
		g 1			band of Rs. 5200-20200 with grade pay of Rs. 2800 or equivalent or with 10 years
					regular service in the pay band of Rs. 5200-20200 with grade pay of Rs. 2400 or
				- 4	equivalent and possessing any one of the following qualifications: (i) Passed SAS or equivalent
	* * 1			1	examination conducted by any of the organized Accounts Department of the
				п.	Central Government; 2. Successful completion of

					training in the cash and accounts work in the ISTM or equivalent and experience in cash, accounts and budget work.
10.	Sr. Hindi Translator	1	Rs. 9300-34800	Rs. 4200	Officials holding analogous posts.
11.	Stenographer Grade-III	2	Rs. 5200-20200	Rs. 2400	Officers holding/ held analogous posts. Possessing speed of stenography of 100 w.p.m. (English/Hindi). Computer knowledge is essential.
12.	Staff Car Driver	1	Rs. 5200-20,200	Rs. 1900	Officials holding analogous posts on regular basis with three years regular service in the pay band of Rs. 5200-20,200 with grade pay of Rs. 1900/ Minimum qualification 10 th Pass or equivalent and possession of valid driving licence for motorcar and knowledge of motor machines.
13.	Jamadar/ Peon	3	Rs. 5,200-20,200	Rs. 1,800	Officials holding analogous posts on regular basis with two years regular service in the pay band of Rs. 5200-20200 with grade pay of Rs. 1800. Minimum qualification 10 th Pass or equivalent.

PROFORMA FOR APPLICATION FOR THE POSTS IN THE COMPETITION APPELLATE TRIBUNAL ON DEPUTATION BASIS

Post	applied for_		¥1		10	
1.	Name					
2.	Postal Add	ress with conta	ct numbers		1980	
3.	Date of Bir	th			A To	
4.	Date of Join	ning Governme	nt Service			
5.	Educationa	l Qualification				
6,	Please state requiremen	clearly wheth	C		ide by you above,	you meet the
7.	Details of authenticat	employment, i ed by your sign	n chronologica ature, if the sp	d order. E ace below is	inclose a separat	e sheet, duly
Office	/Institution	Post held	From	То	Scale of Pay	Nature of

Office/Institution	Post held	From	То	Scale of Pay along with Basic & Grade Pay	Nature of duties
			5		
	8				
7 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8 8					
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8.	Nature of present employment, i.e. ad hoc or Temporary or Quasi Permanent or Permanent
9.	In case the Present employment is held on deputation/contract basis, please state:-
(a)	The date of initial appointment:
(b)	Period of appointment on deputation/contract:
(c)	Name of the parent office/organization to which you belong:
10.	Additional details about present employment:
Plea	se state whether working under (indicate the name of your employer against the
(a)	Central Government
(b)	State Government
©	Autonomous Organisation
(d)	Government Undertaking
(e)	Universities
(f)	Others
11.	Additional information, if any, which you would like to mention in support of your suitability for the post applied
12.	Whether belongs to SC/ST/OBC, if yes attach documentary proof
13	Are you physically handicapped, if yes, attach documentary proof
14.	Remarks

(The candidate may indicate information with regard to (i) Research publication and reports and special projects (ii) Awards/Scholarship/Official Appreciation (iii) Affiliation with the professional bodies/Institutions/societies and (iv) any other information)

(Note:- Enclose a separate sheet if the space is insufficient)

I have carefully gone through the vacancy circular/advertisement and I am well aware that the Curriculum Vitae, duly supported by documents submitted by me, will also be assessed by the Selection Committee at the time of selection for the post.

Date:
Place.

(Signature of candidate)

Recommendation of the Competent Authority

- (i) Service particulars given by the applicant are verified w.r.t. service records and found to be correct. Photocopies of the CRs for preceding 5 years are enclosed.
- (ii) The Officer is clear from vigilance angle.
- (iii) If the Officer is selected for appointment on deputation in the Competition Appellate Tribunal, he/she will be relieved within 15 days of receiving the intimation in this Ministry/Department/Organisation.

(Signature of the Competent Authority with office seal)

